

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-443(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
09.11.2017**

**NAME OF THE COMPANY: M/s. Paradise Constructions Vs. Quality  
Buildcon Pvt. Ltd.**

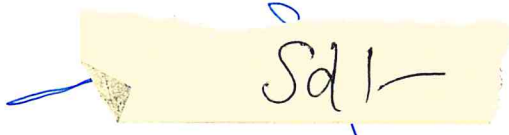
**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

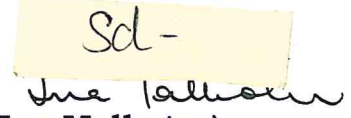
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Ms. Tara Narula, Advocate Mr. Vinod Yadav, Proprietor of Petitioner		
	For the Respondent:	Mr. Arvind Kumar Gupta, Advocate Mr. Prashant Bhardwaj, Advocate		

**ORDER**

A request for adjournment is made by the Ld. Counsel for the Petitioner.

At her request adjourned to 14<sup>th</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**